

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 17<sup>TH</sup> day of **DECEMBER, 2019.**

**ORIGINAL APPLICATION NO. 330/1633/2014**

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)**

1. Sri Lallan Prasad Singh, S/o Late Ram Sumer Singh R/o 163 Sohbatiya Bagh Tahsil Chayal District Allahabad.  
.....Applicant.

**VERSUS**

1. Union of India through Secretary, Department of Railways, Rail Bhawan, New Delhi.
2. General Manager Railway, N.C.R. Division Allahabad.
3. Senior Divisional Personal Officer, N.C.R. Allahabad.
4. D.R.M. Allahabad (N.C.R.) Nawab Yusuf Road, Civil Lines, Allahabad.
5. Senior D.F.M. Allahabad (N.C.R.) Nawab Yusuf Road, Civil Lines, Allahabad, Pin Code-211.001.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri S K Ray, Advocate

**O R D E R**

List revised.

2. None present for the applicant. Shri S K Ray, Advocate for the respondents is present.
3. It appears that applicant has lost interest in pursuing this OA.
4. Accordingly, Original Application is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER-J**

Arun..